NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/2/IB/2017 **PETITION NUMBER** : CP/507/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD SHAH BROTHERS ISPAT PVT LTD : DIAMOND ENGINEERING CHENNAI PVT LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 60 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM 1. SRE VARSHINI For Resolution Progressional (For Applicant) ORBIT LAW SERNCES T. RAVICHAN DRAN D. ELAVARASI

ORDER

Counsel for Applicant present. Counsel for IRP also present. Counsel for the IRP is directed to file detailed reply before next date of hearing. Put up on 17.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)